

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 121
TO BE ANSWERED ON 30.11.2015

BASIC AMENITIES IN TRIBAL AREAS

121. SHRIMATI P.K. SREEMATHI TEACHER
 SHREE RABINDRA KUMAR JENA
 SHRIMATI VASANTHI M

Will the Minister of Tribal Affairs be pleased to state:

- (a) whether the Government has any scheme for infrastructure development/providing basic amenities in tribal areas/colonies in the country including Kerala and Odisha;
- (b) if so, the details thereof, State/UT-wise along with the present status thereof;
- (c) whether the Government has also any action plan to ensure the socio-economic and educational betterment of the tribal population in the country; and
- (d) if so, the details thereof along with the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) & (b): Major part of for infrastructure development and provision of basic amenities in tribal areas/colonies in the country including Kerala and Odisha States is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps under Special Area Programmes i.e. Grants under Article 275(1) and Special Central Assistance to Tribal Sub-Plan (SCA to TSP) as and when asked for by the State Governments.

(c) & (d): Government has launched a new Scheme 'Van Bandhu Kalyan Yojana (VKY)', which has been adopted as a strategic process, aiming at creating enabling environment for need based and outcome oriented holistic development of the tribal people across the country by convergence of resources through appropriate institutional mechanism. Thematic areas to be covered under VKY are given below:

- I. Qualitative and sustainable employment.
- II. Quality education and higher education.
- III. Accelerated economic development of tribal areas.
- IV. Health for all.
- V. Housing for all.
- VI. Safe drinking water for all.
- VII. Irrigation facilities suited to the terrain.
- VIII. All weather roads with connectivity to the nearby town/cities.
- IX. Universal availability of electricity.
- X. Urban development.
- XI. Promotion of sports in the tribal areas
- XII. Promotion and preservation of tribal culture and heritage
- XIII. Robust institutional mechanism.
- XIV. Security.
